

BUSINESS ADVISORY COMMITTEE

THIRTY-FOURTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 7th April, 1969.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Motion by Shri Atal Bihari Vajpayee for appointment of a Parliamentary Committee to visit Andhra Pradesh for study of Telengana situation | 2 hours (To be taken up from 5 to 7 P.M. on Tuesday, the 8th April, 1969). |
| (2) The Constitution (Twenty-Second Amendment) Bill, 1969 (Regarding Re-organisation of Assam).—To be introduced on Thursday the 10th April, 1969. | 2 hours (To be taken up on Tuesday, the 15th April, 1969). |

(Consideration and passing)

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| (3) Further consideration of the Constitution (Amendment) Bill, 1968, by Shri Nath Pai, as reported by the Joint Committee. | 2 hours (To be taken up from 4 to 6 P.M. on Tuesday, the 6th May, 1969). |
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NEW DELHI;
April 7, 1969.
Chaitra 17, 1891 (Saka).

K. RAGHURAMAIAH,
for Chairman,
Business Advisory Committee.